

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

ORDER

NO: 1331

DATED:- 30/1/2019

Sanction is hereby accorded to the additional allotment of funds in favour of the following Subordinate Courts under Major head 2014-Adm. of Justice, Sub head-0488 Distt. & Sessions Judges under various object Heads to the extent shown against each Court for the current year 2018-19 as per detail given below:-

S. No.	Name of the Court	Rs. In lacs.								
		001 Salary	002 T.E	006 Tele phone	007 O.E.	010 Material and Supplies.	014 POL	103 Office equipments and appliances	364-Wages (Outsourcing	641-Pensionary charges (NPS
1	Pr. D&S Judge, Pulwama.	48.00	---	---	0.50	---	0.20	---	---	0.40
2	Addl. D&S Judge, Doda.	---	---	---	---	0.10	---	---	---	---
3	Ist. Addl. D&S Judge, Jammu.	8.11	---	---	---	---	---	---	---	---
4	Ist. Addl. D&S Judge, Srinagar.	2.50	---	---	---	---	---	---	---	0.50
5	4 <sup>th</sup> ddl. D&S Judge, Srinagar.	---	---	---	0.30	---	---	---	---	0.35
6	C.J.M.Pulwama.	15.00	---	---	---	---	---	---	---	0.40
7	C.J.M. Sopore.	21.00	---	---	0.30	---	---	---	---	0.60
8	C.J.M. Rajouri.	3.00	---	---	---	---	---	---	---	---
9	C.J.M Bandipora.	---	---	---	---	---	---	---	---	0.50
10	C.J.M. Srinagar.	---	0.03	---	---	---	---	---	---	---
11	Spl. Mob. Mag. Rajouri.	---	---	---	---	---	---	---	---	0.50
12	Spl. Mob. Mag. Anantnag.	15.00	---	---	0.15	---	---	---	---	0.60
13	City Judge, Srinagar.	---	---	---	0.15	---	---	---	---	0.10
14	Munsiff, Qazigund.	---	---	---	---	---	---	---	---	1.00
15	Munsiff, Magam.	---	---	---	---	---	---	---	---	1.00
16	Munsiff, Billawar.	15.00	---	0.08	0.20	---	0.10	0.08	---	0.50
17	Munsiff, Anantnag.	---	0.35	---	0.20	---	---	---	---	---
18	Munsiff, Thathri.	8.20	---	---	---	---	---	0.16	---	0.40
19	Munsiff, Sunderbani.	---	---	---	---	---	---	---	---	0.50
20	Munsiff, Bhaderwah.	---	---	---	---	---	---	---	---	0.05
21	Munsiff, D.H.Pura.	---	---	---	---	---	0.06	---	---	0.52
22	Addl. Mob. Mag. (Tr) Srinagar.	---	---	---	---	---	0.30	---	---	---
23	Distt. Mob. Mag. (Tr), Kathua.	---	---	---	---	---	---	---	---	0.30
24	Sub Registrar, Jammu	---	---	---	---	---	---	---	---	0.50
25	Cantonment Mag. Jammu.	1.15	---	---	---	---	---	---	---	0.15

By Order.

*(Signature)*  
( Ram Singh )  
Deputy Registrar (Accts)

No: 55121-59/AC

Dated: 30/1/2019

Copy forwarded to the:-

1. Pr. D&S Judge, Pulwama.
2. Addl. D&S Judge, Doda.
3. Ist. Addl. D&S Judge, Jammu. This is in ref. to letter No. 177/Ist/ASJ Dt. 28-6-2018 & 237/Ist/ASJ dt. 29-11-2018
4. Ist. Addl. D&S Judge, Srinagar.
5. 4<sup>th</sup> Addl. D&S Judge, Srinagar.
- 6-10. C.J.M. Pulwama/Sopore/Rajouri/Bandipora./Srinagar.
- 11-12 Spl. Mobile Magistrate, Rajouri./Anantnag.
13. City Judge, Srinagar.
- 14-21 Munsiff, Qazigund/Magam/Billawar/Anantnag/Thathri/Sunderbani/Bhaderwah/D.H.Pura.
22. Addl. Mob. Mag. (Tr) Srinagar.
23. Distt. Mobile Magistrate, (Tr), Kathua.
24. Sub Registrar, Jammu.
25. Cantonment Magistrate, Jammu.
26. Treasury Officer, Sub Try. Distt. Court Complex, Janipur, Jammu.
27. Treasury Officer, Saddar Treasury, Srinagar.
- 28-42 Treasury Officer, Doda/Pulwama/Sopore/Rajouri/Qazigund/Magam/Anantnag/Thathri/Bhaderwah/Kathua/Billawar/Sunderbani/ DH.Pura/ Bandipora/Gandhi Nagar.
- ..... For inf. and necessary action.
43. Order Book.

*He nic for up-loading*  
*gr*

*(Signature)*  
Deputy Registrar (Accts)